



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,18th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]****BEFORE:****JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH****COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7066/2016</a>	DINESH KUMAR SOOD <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION and 3 ORS.	MR.A K PURKAYASTHA MR.D BARUAH MR.S SHARMA MR.N N UPADHAYA	SC, A S T C
2	<a href="#">RSA/96/2019</a>	SRI LUKU GOGOI <b>Versus</b> ON THE DEATH OF BIPIN CHANDRA PHUKAN HIS LEGAL HEIRS AND REPRESENTATIVES SRI AJIT PHUKAN AND 31 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI	MR Z MUKIT
3	<a href="#">RSA/158/2019</a>	SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	MR H K SARMA MR. R B PHOOKAN (R-1) R SARMAH (R-1) MD A S AHMED (r-5) MS M KAKOTY (R-1) MR K J HAZARIKA (R-1) SC, GMC
4	<a href="#">WP(C)/290/2020</a>	RAJU SHARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B P SINHA	GA, ASSAM MR. B CHETRI (R-7) MR. D NATH (R-10 & R-11) DOLI BORA (R-7) SC, PCB SC, G M D A SC, GMC
5	<a href="#">RSA/10/2022</a>	LEGAL HEIRS OF SAIDUR RAHMAN MAZARBHUIYA HIS LEGAL HEIR MASTUFA AHMED MAZARBHUIYA AND 3 ORS. <b>Versus</b> SHAMS UDDIN BARBHUIYA AND 11 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. S D PURKAYASTHA (r-1, 3 to 10) MS. S PHUKAN (r-1, 3 to 10)
6	<a href="#">WP(C)/1110/2023</a>	LAKSHESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
7	<a href="#">WP(C)/4796/2023</a>	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
21)	MR. M SARANIA	18-12-2024	To	18-12-2024



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**[AT 11:00 AM]****BEFORE:****DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS****COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/432/2020</a> in MFA/111/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	
	<b>WITH</b> <a href="#">MFA/111/2016</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MARU PAHARIA and 2 ORS,	MR.R C PAUL MS.S ROY	MR. C K S BARUAH
2	<a href="#">WP(C)/3524/2022</a>	AYNAL HOQUE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/3740/2023</a>	MURSHIDA AHMED <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, APDCL
4	<a href="#">I.A.(Civil)/1418/2024</a> in RERA APPEAL/4625/2024	GANESH DAS AND ANR. <b>Versus</b> ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY MS. M DAS	
	<b>WITH</b> <a href="#">RERA APPEAL/4625/2024</a> (Filing Number)	GANESH DAS AND ANR <b>Versus</b> ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY	
5	<a href="#">WP(C)/2411/2024</a>	REHAN BASFORE AND ANR <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
6	<a href="#">WP(C)/3259/2024</a>	DR. JAYA THAKUR AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 14 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY(R- 10,11,12,13,14,15) MR. R M DEKA(R- 10,11,12,13,14,15) MR. K GOGOI(R-1,2) MS N MAHANTA(R- 10,11,12,13,14,15) DY.S.G.I. SC, HEALTH
7	<a href="#">WP(C)/3350/2024</a>	DR PRADIP GOSWAMI AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY(R- 6,7,8,9,10,11) MR. R M DEKA(R-6,7,8,9,10,11) MS N MAHANTA(R-6,7,8,9,10,11) DY.S.G.I. SC, HEALTH

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